

F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.05.2022

**ORDER NO. 112 of 2022**

Hon'ble President is pleased to partially modify the roster order no. 52 of 2022 for **CESTAT, Allahabad** on **01.06.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 01.06.2022 At 2:30 p.m.	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Excise Appeal No. 367, 370, 372-373 & 508 of 2012 with E/Stay/ 376, 379, 381-382 & 562 of 2012 in the case of Rahul Chauhan & ors. vs. C.C.E. Lucknow.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)  
Registrar

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SPS to Hon'ble President/Hon'ble Member, CESTAT, New Delhi/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar